

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:5138  
ANSWERED ON:25.04.2003  
TRAINING TO BACKWARD TRIBES  
ABDUL RASHID SHAHEEN

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

(a) the provisions made to provide professional training to the people belonging to Gujjar and Bakrawal tribes in Jammu and Kashmir alongwith the details of the training centres being run there; and

(b) the trades in which the training is being given to the above`people?

**Answer**

THE MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM):

(a) The Ministry of Tribal Affairs implements inter alia, a Scheme of Vocational Training in Tribal Areas in the country, under which a 100% grant-in-aid is provided for setting up Vocational Training Centres (VTC), both to the State Govts. as well as to NGOs. Under this Scheme two VTCs have been sanctioned to the Govt. of J&K atâ€”

(i) Kijipora, Kangan, Distt. Srinagar.

(ii) Agling Leg, Distt. Leh

(iii) The VTCs are to provide training to the tribal population of the area which includes the Gujjar & Bakrawal tribes.

(iv) The Vocational Training Centre at Kijipora Kangan, Srinagar is already running. However the VTC at Leh will be operationalized after the construction of the building,

(b) The trades sanctioned for the two VTCs are:

Kangan

(i) Watch Repairs

(ii) Welding

(iii) Radio/TV Repair

(iv) Plumbing

(v) Electricianship

Leh

(i) Cutting/Tailoring

(ii) Fresco painting

(iii) Pashmina-spinning

(iv) Handloom weaving

(v) Carpentry